

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4415  
ANSWERED ON:19.05.2006  
GRANTS BY PFC IN TAMIL NADU  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of POWER be pleased to state:**

- (a) whether the Power Finance Corporation (PFC) has sanctioned grants for various projects in Tamil Nadu;
- (b) if so, the details thereof, project-wise;
- (c) whether the Government of Tamil Nadu has fully utilized the amount;
- (d) if not, the projects for which amount has not been utilized so far and the reasons therefor;
- (e) the details of the projects which are pending for clearance; and
- (f) the date by which these projects are likely to be cleared by the Union Government?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) & (b) : Power Finance Corporation (PFC) has sanctioned grants worth Rs.1.04 crore for taking up power sector studies in Tamil Nadu by Tamil Nadu Electricity Board (TNEB) and Tamil Nadu Electricity Regulatory Commission (TNERC). Project wise details are given in the table below:

(Rs. in crore)		
Sl. No.	Borrower Name of Scheme sanctioned	Amount
1.	TNEB Consultancy for complying with provisions of Electricity Act, 2003	0.05
2.	TNEB RLA study of mettur TPS (4x210 MW)	0.48
3.	TNEB RLA study of Generator, transformer & Power Transformer	0.35
4.	TNEB Consultancy assignment	0.09
5.	TNERC Comp. HW/SW	0.03
6.	TNERC Grant for computer based projection equipment.	0.04
	Total	1.04

(c) & (d) : All the studies except for RLA study of generator, transformer and power transformer have been completed. Against these studies an amount of Rs.7.00 lakhs has been released and for release of another Rs.1.00 lakhs, claims have been submitted recently. For remaining amount, full claims have not been submitted by the concerned agencies so far.

(e) & (f) : No project for sanction of grant to Tamil Nadu is pending with PFC.